THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 15th December, 2023

Hon'ble the Chief Justice (Acting) has been pleased to appoint Advocate Mr. Gautam Baishya as "Standing Counsel" of the Gauhati High Court (Principal Seat), in addition to the existing panel of Standing Counsel.

Fees admissible to the above mentioned advocate will be governed by this Registry's notification No. HC.VII-72/3228/A dated 12-05-2022.

By Order, Sd/- S. K. Poddar REGISTRAR GENERAL

Memo No .HC.VII/72/2004/12188 - 12201/A (N) Dated: 15-12-2023

Copy for information & necessary action to:

- 1. The L.R.-cum-Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
- 2. The Law Secretary to the Govt of Nagaland, Kohima / Mizoram, Aizawl / Arunachal Pradesh, Itanagar.
- 3. The Registrar (Vig./Admn./Estt.), Gauhati High Court, Guwahati.
- 4. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice (Acting), Gauhatl High Court, Guwahati.
- 5. The Registrar, Gauhati High Court, Kohima Bench, Kohima /Aizawl Bench, Aizawl/ Itanagar Bench, Itanagar.
- 6. The Joint Registrar (), Gauhati High Court, Guwahati.
- 7. Senior Advocate Mr.T.J. Mahanta, Standing Counsel, Gauhati High Court, Guwahati.
- 8. Advocate Mr. Hridip Kumar Das, Gauhati High Court, Guwahati.
- 9. Advocate Ms. Sumitra Sarma, Gauhati High Court, Guwahati.
- 10. Advocate Mr. Gautam Baishya, Gauhati High Court, Guwahati, Krishna Kunj, House No.5-A, Sampriti Path, Opposite Gitanagar P.S., Zoo Narengi Road, Guwahati-781024, As9sam.
- 11. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.

12.	The Project Manager, Gauhati High Court, Guwahati.
	(He is requested to upload the Notification in the official website of the
	Gauhati High Court, Guwahati).
13.	. The P.S. to Hon'ble Mr. /Mrs. Justice, for the information of his/her
	Lordship/Ladyship.
14.	. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

REGISTRAR GENERAL